

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 16.10.2019 (WEDNESDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd & Ors.	D.Abhinav Rao	Mahesh Agarwal
2.	Comp. App (AT) No. 148 of 2019	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal
3.	Comp. App (AT) No. 192 of 2019	Enness Capitals Pvt Ltd. & Ors. Vs. Hyderabad Securities and Enterprises Ltd & Ors.	Vipul Ganda	Y.Suryanarayana Jagriti Ahuja (R19)
4.	Comp. App (AT) No. 216 of 2019	Ateet Bansal. Vs. Unitech Ltd. With	Rajesh Rai	Shrishti Juneja
5.	Comp. App (AT) No. 218 of 2019	Sunita Bansal. Vs. Unitech Ltd. With	Rajesh Rai	Shrishti Juneja
6.	Comp. App (AT) No. 219 of 2019	Shweta Bansal. Vs. Unitech Ltd.	Rajesh Rai	Shrishti Juneja

For Hearing (Part Heard)

7.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. With	Arvind Kumar	Pooja Saigal Aksahay Gupta
8.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta

9.	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews

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